MONOTONA TYRES LIMITED

Unsecured financial creditors (other than financial creditors belonging to any class of creditors) Details of claims from Financial Creditors as on 30th November, 2018

SR. NO.	Name of Financial Creditors	Claims made	Claim Approved	Claims on Hold (under verification)	Claim Rejected	Note
1	Capital First (Now IDFC First Bank Ltd.)	34,41,62,887.00	32,88,75,216.00		1,52,87,671.00	
2	Globe Fincap Ltd.	25,92,83,124.00	25,92,83,124.00			
3	Subhlaxmi Compusis Pvt. Ltd.	92,69,84,038.00		89,11,50,500.00	3,58,33,538.00	Note 1 &2
4	Moneywise Financial Services Pvt. Ltd. (Assigned to Ruia Marketing Ltd.)	1,67,66,992.00		1,67,66,992.00		Note 1 &2
5	Devamata Commercials Pvt. Ltd.	76,89,44,688.00		76,89,44,688.00		Note 1 &2
	Total	2,31,61,41,729.00	58,81,58,340.00	1,67,68,62,180.00	5,11,21,209.00	

Note 1-

On further verification, the Resolution Professional required some further documents to be supplied by the financial creditor so that claim can be verified. Howeverr even after various reminders respective creditors have failed to provide any document.

Note 2-

It has been found out that the company mentioned at serial no 3,4 & 5 are related parties . However they have wrongfully declared that they are not related parties.

Note -

Claim is admitted after verifying the documents received, no record has been provided by company.

Signature

(Manoj Kumar Mishra)

Resolution Professional , Monotona Tyres Limited.

IP Registration No.-IBBI/IPA-001/IP-P01152/2018-19/11902